

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3207
ANSWERED ON:23.08.2006
IMPROVEMENT OF SPORTS FACILITIES
Saradgi Shri Iqbal Ahmed

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether the Union Government has provided Rs. 100 crores from the current financial year to improve sports facilities in the States ;
- (b) if so, the sports on which the money will be utilized ;
- (c) whether the Union Government has announced its sports policy in this regard ;
- (d) if so, the main features of the policy ; and
- (e) the time by which this policy is likely to be implemented ?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a) to (e) : As `Sports` is a State subject in the Constitution, the primary responsibility for creation of sports facilities throughout the country lies with State Governments. Till 31.3.2005, the Ministry was supplementing the efforts of State Governments for creation of sports facilities in various states by providing assistance under the Centrally Sponsored Sports Infrastructure Schemes in accordance with the approved pattern. With effect from 1.4.2005, the Sports Infrastructure Schemes were transferred to the State Sector. Thus, fresh cases of Sports Infrastructure projects will now have to be funded by State Governments out of their own resources. However, funds to the extent of committed liabilities will be provided for ongoing approved Sports Infrastructure projects during the remaining period of the X Plan.

In addition, the Ministry is implementing the scheme of Assistance to National Sports Federations. Under this scheme, Central assistance is provided to the recognised National Sports Federations, which are autonomous registered bodies, for participation of teams/sportspersons in tournaments and training abroad, organizing National/International Championships in India and purchase of sports equipments. The budget allocation under the scheme during the current financial assistance year 2006-07 is Rs.43.60 Crores. In addition, the Sports Authority of India is also implementing various schemes for the promotion of sports including scouting and nurturing of talent and providing facilities for training and coaching etc.; a budget allocation of Rs. 165.72 crores has been provided for the SAI during the 2006-07